

**(2023) 02 MAD CK 0053**

**Madras High Court**

**Case No:** Criminal Original Petition No. 3416 Of 2023

Amose

APPELLANT

Vs

State

RESPONDENT

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**Date of Decision:** Feb. 15, 2023

**Acts Referred:**

Narcotic Drugs And Psychotropic Substances Act, 1985 " Section 8(c), 20(b)(ii)(B),  
29(1)#Indian Penal Code, 1860 " Section 229A

**Citation:** (2023) 02 MAD CK 0053

**Hon'ble Judges:** T.V.Thamilselvi, J

**Bench:** Single Bench

**Advocate:** S.Ganeshkumar, S.Vinoth Kumar

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**Judgement**